

1	2	3	4	5	6
III. SOUTHERN					
1.	A.P.	2655.94	2551.50	0.00	5207.44
2.	Karnataka	2409.55	967.92	0.00	3377.47
3.	Kerala	1491.50	0.00	0.00	1491.50
4.	Tamil Nadu	1947.70	3119.35	0.00	5067.05
5.	Pondicherry	0.00	0.00	0.00	0.00
6.	Cen. Sec. (SR)	0.00	4170.00	470.00	4640.00
Total (SR)		8504.69	10808.77	470.00	19783.46
IV. EASTERN					
1.	Bihar	164.90	1603.50	0.00	1768.40
2.	Orissa	1271.92	420.00	0.00	1691.92
3.	West Bengal	96.51	3478.88	0.00	3575.39
4.	Sikkim	30.89	2.70	0.00	33.59
5.	Cen. Sec. (ER)	144.00	6217.50	0.00	6316.50
Total (ER)		1708.22	11722.58	0.00	13430.80
V. NORTH-EASTERN					
1.	Arunachal Pradesh	23.55	15.81	0.00	39.36
2.	Assam	2.00	595.19	0.00	597.19
3.	Manipur	2.60	9.41	0.00	12.01
4.	Meghalaya	186.71	7.05	0.00	193.76
5.	Mizoram	3.37	21.07	0.00	24.44
6.	Nagaland	3.20	3.62	0.00	6.82
7.	Tripura	16.01	53.35	0.00	69.36
8.	Cen. Sec. (NER)	255.01	167.50	0.00	422.51
Total (NER)		492.45	873.00	0.00	1365.45
VI. ISLAND					
1.	A & Os: AMDS	0.00	29.47	0.00	29.47
2.	Lakshdweep	0.00	5.37	0.00	5.37
Total (Islands)		0.00	34.84	0.00	34.84
C. Sector		1929.01	22069.00	2225.00	26223.01
SS+PS		19047.08	38017.87	0.00	57064.95
All India		20976.09	60086.87	2225.00	83287.96
% of Total		25.19	72.14	2.67	100.00

[English]

Harnessing of Non-Conventional Energy Sources

869. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) the schemes under implementation during the 8th Plan period to produce energy through non-conventional energy sources;

(b) the funds set apart for the purpose; and

(c) the estimate of energy produced, year-wise during the last three years, through these sources?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) In order to produce/save energy through non-conventional energy sources during 8th Plan period a wide range of Non-conventional energy programmes such as improved chulha, biogas, biomass gasification, solar photovoltaics, solar thermal,

wind energy, small hydro power, biomass combustion and co-generation energy recovery from Urban and Industrial waste etc. are under implementation.

(b) A Plan provision of Rs. 942 crores (includes Rs. 85 crores under IREP) was made for the purpose for the 8th Plan period.

(c) The year-wise estimated energy produced/saved during 1993-94, 1994-95 and 1995-96 through various non-conventional energy sources such as wind, small hydro, biomass combustion and co-generation, biomass gasification, biogas, improved, chulhas, solar photovoltaics and solar thermal systems and devices is given in the statement enclosed.

STATEMENT-I

Estimated Energy/Biogas Produced/Fuel wood saved through various Non-conventional Energy Systems and devices during 1993-94, 1994-95 and 1995-96.

S.No.	Programmes	Period/Year		
		1993-94	1994-95	1995-96
1.	Power generated under wind, small hydro, biomass combustion & co-generation, solar photovoltaics (million Kilo watt hours)	417.56	532.17	894.76
2.	Solar Thermal Energy (million kilo watt hours)	4.40	5.40	8.80
3.	Solar photovoltaic lighting systems (million kilo watt hours)	4.58	5.40	6.80
4.	Biogas plants (biogas produced in lakh cubic meters)	11.50	10.80	9.70
5.	Improved Chulhas (estimated fuelwood saving in lakh tonnes per annum)	9.70	10.70	12.53
6.	Biomass Gasifiers (million Kwh)	28.00	40.00	48.00

Maintenance and Repair Funds

870. SHRI DADA BABURAO PARANJPE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have taken a decision recently regarding increase in maintenance and repairs funds for Accelerated Rural Water Supply Programme and implemented retrospectively;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). In accordance with the guidelines for implementation of Accelerated Rural Water Supply Programme, 10% of the annual plan funds are to be utilised for maintenance and repairs of Rural Water Supply Schemes. Similarly, 10% of the State Sector Minimum Needs Programme funds can also be utilised for operation and maintenance. The remaining requirement of funds for maintenance and repairs is to be met out of the non-plan funds of the State Government and contribution by the users.

Fire on Panaki Grid

871. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of fire incidence in Panaki Grid, Kanpur;

(b) if so, the details thereof;

(c) whether any enquiry has been constituted in this regard;

(d) if so, the details of enquiry;

(e) the total loss suffered due to this incidence; and

(f) precautionary measures taken/proposed to be taken to avoid such recurrence in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES. (DR. S. VENUGOPALACHARI) : (a) No major fire incident has taken place during this calendar year at 400 KV & 220 KV sub-station at Panaki, Kanpur.

(b) to (f). Do not arise.

Oil Drilling

872. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) the number of NRIs and multinational companies who have applied for permission for oil drilling in western India;